

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:37
ANSWERED ON:22.11.2006
ALLEGED CORRUPTION CHARGE AGAINST INDIAN OFFICIAL
Nikhil Kumar Shri

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether an Indian official in UN had been recently arrested for alleged graft as reported in the 'Times of India' dated November 03, 2006;
- (b) if so, the facts of the matter reported therein;
- (c) whether the Government proposes to investigate such corruption cases by Indian Officials in foreign countries and take corrective measures in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE)

- (a) & (b) Yes. An Indian national working in the Procurement Division of UN Secretariat, was arrested by the Federal Bureau of Investigation in New York on November 1, 2006 in connection with alleged irregularities in procurement contracts. Thereafter, he was released on bail on November 2, 2006. The person is now an employee of the United Nations and not the Government of India.
- (c) & (d) If similar charges are levelled against a Government of India official abroad, appropriate action shall be taken, including corrective measures, if any.